

GOVERNMENT OF INDIA
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (Divyangjan)
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

LOK SABHA

UNSTARRED QUESTION NO. 3450
TO BE ANSWERED ON 07.08.2018

Reservation Quota for Differently Abled

3450. SHRI M.B. RAJESH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the estimated number of persons with disabilities in the country;
- (b) the details of quota reserved for persons with disabilities in Government and PSU jobs;
- (c) whether the quota reserved for the persons with disabilities in Government jobs is being followed strictly; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHANPAL GURJAR)**

- (a) As per Census 2011, there are 2.68 crore persons with disabilities in the country.
- (b) The Rights of Persons with Disabilities Act, 2016 mandates every appropriate Government to appoint in every Government establishment, not less than four per cent of the total number of vacancies in the cadre strength in each group of posts meant to be filled with persons with benchmark disabilities of which, one per cent each shall be reserved for persons with benchmark disabilities under clauses (a), (b) and (c) and one per cent for persons with benchmark disabilities under clauses (d) and (e), namely:—
 - (a) blindness and low vision;
 - (b) deaf and hard of hearing;
 - (c) locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid attack victims and muscular dystrophy;
 - (d) autism, intellectual disability, specific learning disability and mental illness;
 - (e) multiple disabilities from amongst persons under clauses (a) to (d) including deaf-blindness in the posts identified for each disability.

As far as Central Government is concerned, Department of Personnel and Training has issued a circular dated 15.01.2018 mandating 4% reservation in Central Government establishments in line with the above provision.

(c) & (d) Department of Personnel & Training has informed that Liaison Officers are appointed in each Ministry/Department/Office under Head of the Department to conduct annual inspection of the reservation registers/rosters maintained in the Ministry/Department/Offices with a view to ensuring proper implementation of the reservation orders.
